

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'A' NEW DELHI**

**BEFORE SHRI ANIL CHATURVEDI, ACCOUNTANT MEMBER  
AND  
SHRI N.K. CHOUDHRY, JUDICIAL MEMBER**

**ITA No. 8846/Del/2019  
Assessment Year: 2005-06**

M/s. Adhunik Technology Pvt.  
Ltd., House No. 2162/T-10,  
103, 1<sup>st</sup> floor, Guru Arjun  
Nagar, Village Shadi  
Khampur City, New Delhi.  
**PAN:AABCI0760K**  
(Appellant)

Vs. Income-tax Officer,  
Ward 1(2), Gurgaon.  
  
(Respondent)

Appellant by : Sh. V. Rajkumar, Ld. Advocate  
Respondent by : Shri Zahid Parvez, Ld. Sr. DR

Date of hearing : 09.06.2022  
Date of order : 09.06.2022

**ORDER**

**PER N.K. CHOUDHRY, J.M.**

This appeal has been preferred by the Assessee against the order dated 30.09.2019, impugned herein, passed by the Id. Commissioner of Income Tax (Appeals)-31, New Delhi, (in short Ld. Commissioner ) for the assessment year 2005-06.

2. The Assessee by way of the instant application dated 09.06.2022 under consideration prayed for withdrawal of the appeal on the ground " since the Assessee has availed the

immunity scheme i.e. Vivad Se Vishwas under The Direct Tax Vivad se Vishwas Act, 2020 and the Income Tax Department has issued Form No. 3 in response to the application filed by the Assessee under the scheme, therefore, the appeal of the Assessee may be allowed to be dismissed as withdrawn with liberty to seek recall of the order in case any unforeseen circumstances would arise in future. "

4. The Ld. DR did not raise any objection, on the request of the Assessee for withdrawal of appeal.

5. Heard the Id. DR and perused the application for withdrawal of the appeal and Form-3 dated 30.09.2021 (Copy already on record) issued by the Department. Considering the facts and circumstances narrated above, the appeal of Assessee is liable to be dismissed as withdrawn with liberty as prayed for in accordance of law, hence, ordered accordingly.

6. In the result, instant appeal of the Assessee stands dismissed as withdrawn.

Order pronounced in the open court on 09/06/2022

**Sd/-**  
**( ANIL CHATURVEDI)**  
**ACCOUNTANT MEMBER**

**Sd/-**  
**(N.K. CHOUDHRY)**  
**JUDICIAL MEMBER**

\*aks/-